

THE HIGH COURT OF KERALA

A5- 31593 / 2015

Kochi- 682 031
Dated- 4.8.2018

Official Memorandum

Sub: High Court establishment- filling up of vacancy in the category of Reference Librarian, High Court- willingness called for- reg.

It is proposed to fill up the vacancy in the category of Reference Librarian, High Court, in the scale of pay of Rs.42500-87000 with Compensatory Allowance @ Rs.500/- per month, by appointment by transfer from among the members of staff who are approved probationers, with scale of pay equal to or lesser than that of Reference Librarian, possessing the required qualifications.


Qualifications prescribed for the post are:

- 1.Law degree or Judicial Test (Higher)
- 2.Degree or Diploma in Library Science

Appointment will be subject to Rules 17 and 20(1)(a) of the Kerala High Court Service Rules, 2007.

Members of the High Court Service who are eligible and qualified to be appointed to the post, shall furnish their willingness, to the 'A' Section, High Court, on or before 10.8.2018.

(By Order)


G. Rathi
Deputy Registrar

To

All Section Heads (They must bring the contents of this O.M to the notice of their subordinates)

The Kerala Judicial Academy, Athani.

The Central Administrative Tribunal, Ernakulam Bench, Ernakulam
(through Deputy Registrar, with C/L)

The Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram
(through Registrar, with C/L)

The Kerala Administrative Tribunal, Addl.Bench, Ernakulam
(through Deputy Registrar (Judicial), with C/L)

The Alternative Disputes Resolution Centre, Thalassery
(through Member Secretary, KELSA, with C/L)

The Taluk Legal Services Committee, Kozhikode
(through Member Secretary, KELSA, with C/L)

The Alternative Disputes Resolution Centre, Kasaragod
(through Member Secretary, KELSA, with C/L)

The Permanent Lok Adalat for Public Utility Services, Thiruvananthapuram
(through Registrar, with C/L)

The Taluk Legal Services Committee, Adoor
(through Member Secretary, KELSA, with C/L)

p.t.o

The Taluk Legal Services Committee, Thiruvananthapuram
(through Member Secretary, KELSA, with C/L)

The Taluk Legal Services Committee, Vythiri
(through Member Secretary, KELSA, with C/L)

The Eranad Taluk Legal Services Committee, Manjeri
(through Member Secretary, KELSA, with C/L)

The Alternative Dispute Resolution Centre, Thrissur
(through Member Secretary, KELSA, with C/L)

The Office of the Resident Commissioner, Kerala House,
3- Jantar Mantar Road, New Delhi- 110 001.
(through Resident Commissioner, with C/L)

The Taluk Legal Services Committee, Kottayam
(through Member Secretary, KELSA, with C/L)

The Taluk Legal Services Committee, Neyyattinkara
(through Member Secretary, KELSA, with C/L)

The District Legal Services Authority, Kasaragod
(through Member Secretary, KELSA, with C/L)

The District Legal Services Authority, Kottayam
(through Member Secretary, KELSA, with C/L)

The District Legal Services Authority, Thrissur
(through Member Secretary, KELSA, with C/L)

The Secretary, High Court Legal Services Committee, Ernakulam

The IT Section, High Court **(for publishing in the High Court website)**

The Notice Board, High Court

The File/Stock File